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SLP(C)No. 653 OF 2002
ITEM No.22

Court No. 7

SECTION IIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.653/2002

(From the judgement and order dated 06/02/2001 in ITA 262/00
of The HIGH COURT OF BOMBAY)

COMMNR. OF INCOME TAX, MUMBAI

Petitioner (s)

VERSUS

D.P. SANDU BROS CHEMBUR (P) LTD.

Respondent (s)

(With Office Report)

With

SLP(C)No.649/2002,SLP(C)No.651/2002,SLP(C)No.654-656/2002

(with prayer for interim relief and office report)

Date : 27/09/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mr. B.V. Balaram Das,Adv.

For Respondent (s)

Mr. Rustom B.Hathikhanawala,Adv.

Mr. Annam D.N. Rao, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Petitioner to take steps to serve the respondent No.2
within four weeks. Dasti service in addition.

.SP1

(Pawan Kumar)
Court Master

(Jasbir Singh)
Court Master